

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

C.A.No.2258/2008 @ SLP(C) No.481/2007

Mahalakshmi Sugar Mills Co. Ltd.

Appellant

VERSUS

Union of India & Ors. Respondents

With

C.A.No.2260/2008 @ SLP(C) No.141340/2007

C.A.No.2261-72/2008 @ SLP(C) Nos14967/14978/2007

Date :31.3 .2008 : The matter was called on for judgment today.

For Appellant(s)/
Respondents

Mr.H.K. Puri, Adv.

Mr.V.K.Verma,Adv.

Mr. Kamlendra Mishra, Adv.

Mr.Gunnam Venkateswara Rao, Adv.

Mr Syed Shahid Hussain Rizvi, Adv.

Mr. Sanjeev Singh, Adv.

Mr. Uday Kumar, Adv.

Ms. Hina Rizvi, Adv.

Mrs. Manik Karanjawala, Adv.

Mr.Umesh Kumar, Adv. for

M/s Khaitan & Co.

Mr.T. Mahipal, Adv.

Hon'ble Mr. Justice S.B.Sinha pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V.S.Sirpurkar.

Leave granted.

Appeals arising out of SLP(C) Nos. 481/2007 and 14130/2007 filed by Mahalakshmi Sugar Mills Co. Ltd. and Govind Nagar Sugar Ltd. respectively are consequently allowed and appeals arising out of SLP(C) Nos. 14967-14978/2007 filed by Union of India & Ors. are dismissed. No costs.

(Meenu Sethi)
Court Master

(Pushap Lata Bhardwaj)
Court Master

Signed reportable judgment is placed on the file